

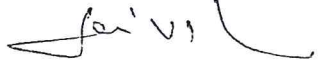

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/128/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others  
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	P. H. Arvindh Pandian Sr. Advocate For Cibi Vishnu	Counsel For Petitioner	
2)	SURAJ C for H. Karthik Keshadri	Counsel for Respondents	

**ORDER**

Counsel representing both the parties are present. Heard the arguments of counsel for petitioner in part. For continuation, time is enlarged at request. Put up on 21.11.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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